

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.6110
TO BE ANSWERED ON THE 4TH APRIL, 2018

SECURITY OF DEFENCE INSTALLATIONS

6110. SHRI JYOTIRADITYA M. SCINDIA:
SHRI KAMAL NATH:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government had formed a committee headed by former Army Vice-Chief to review security set up of the Army, Navy and Air Force bases and suggest ways to improve it after the Pathankot airbase attack in 2016;
- (b) if so, the details of recommendations made by the Committee and the details of recommendations accepted / rejected;
- (c) whether the committee found gaping loopholes in the security set up of many defence installations; and
- (d) if so, the details thereof and the steps Government has taken to protect such defence installations?

A N S W E R

MINISTER OF DEFENCE

(SMT. NIRMALA SITHARAMAN)

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(a) to (d): Government had constituted a four member committee under the chairmanship of Lt. Gen. Philip Campose, a former Vice Chief of Army Staff.

The recommendations of the Committee include inter alia installation of technology based security infrastructure, positioning of well trained, armed and equipped 'Quick Reaction Teams' (QRTs) at high threat / high priority military bases, conduct of periodic security audits etc.

Based on the recommendations of the Committee and after consultation with Services Headquarters, Guidelines for Security of Defence Installations have been issued. Perimeter security projects of all the three Armed Forces have been sanctioned by the Government.
